## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11	27/16	Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

NAME (IN CAPITAL) SL.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

ANNAPURNA SREEHAR!

JO AZB & PARTNERS

A-Murali for J sagar Associate

78 29466499

Responder 9

Respondent 1

Counsel for petitioner is present. Counsel for Respondents No.2,3 and 5 to 8 is present. He has filed 3 sets of copies. Counsel for other respondents reported that they have already filed 3 sets of copies. Memo filed that notice issued to R-4 was returned without delivery on the ground that nobody claimed it. Information from India Post website is filed. Therefore R-4 is treated as absent.

list it for hearing on 12.06.2017.

MEMBER (J)

MEMBER (T)